

High Court of Uttarakhand, Nainital

List of Designated Senior Advocates

**Designated by High Court of Uttarakhand
In terms of Section 16(2) of the Advocates Act, 1961**

(w.e.f. 28.04.2023)

Sr. No.	Name of Advocate	Notification/Letter No.	Date
1.	Sri Jagdish Chandra Gupta	Letter no. 2614/XII-11/Admin.A/UHC/2003	03.07.2003
2.	Sri Gourav K. Banerji	Letter no. 4290/XII-15/Admin.A/UHC/2003	19.12.2003
3.	Sri B.C. Pande	Notification no. 102/UHC/Admin.A/2004	01.07.2004
4.	Sri M.C. Kandpal	Notification no. 102/UHC/Admin.A/2004	01.07.2004
5.	Sri S.G. Hasnain	Notification no. 102/UHC/Admin.A/2004	01.07.2004
6.	Sri S.N. Babulkar	Notification no. 102/UHC/Admin.A/2004	01.07.2004
7.	Sri S.P.S. Panwar	Notification no. 102/UHC/Admin.A/2004	01.07.2004
8.	Smt. Tahmina Punwani	Notification no. 102/UHC/Admin.A/2004	01.07.2004
9.	Sri Umakant Uniyal	Notification no. 102/UHC/Admin.A/2004	01.07.2004
10.	Sri V.K. Kohli	Notification no. 102/UHC/Admin.A/2004	01.07.2004
11.	Sri Mahendra Pal Singh	Notification no. 87/UHC/Admin.A/2005	28.07.2005
12.	Sri Shashi Kant Agarwal	Notification no. 87/UHC/Admin.A/2005	28.07.2005
13.	Sri Sanjeev Puri	Notification no. 96/UHC/Admin.A/2008	15.05.2008
14.	Sri Pinaki Mishra	Notification no. 96/UHC/Admin.A/2008	15.05.2008
15.	Sri Pinki Anand	Notification no. 221/UHC/Admin.A/2008	06.11.2008
16.	Sri Rajendra Dobhal	Notification no. 83/UHC/Admin.A/2009	20/21.05.2009
17.	Smt. Geeta Luthra	Notification no. 83/UHC/Admin.A/2009	20/21.05.2009
18.	Sri Mohan Chandra Pande	Notification no. 184/UHC/Admin.A/2011	30.08.2011
19.	Smt. Pushpa Joshi	Notification no. 185/UHC/Admin.A/2011	30.08.2011
20.	Sri Brahaspati Prasad Nautiyal	Notification no. 186/UHC/Admin.A/2011	30.08.2011
21.	Sri Vijay Bahadur Singh Negi	Notification no. 187/UHC/Admin.A/2011	30.08.2011
22.	Sri Bala Dutt Upadhyaya	Notification no. 188/UHC/Admin.A/2011	30.08.2011
23.	Sri Avtar Singh Rawat	Notification no. 190/UHC/Admin.A/2011	30.08.2011
24.	Sri Chakra Dhar Bahuguna	Notification no. 276/UHC/Admin.A/2011	21.12.2011
25.	Sri Sunil Kumar Jain	Notification no. 12/UHC/Admin.A/2012	02.03.2012
26.	Sri Tanveer Alam Khan	Notification no. 13/UHC/Admin.A/2012	02.03.2012
27.	Sri Devendra Kumar Sharma	Notification no. 230/UHC/Admin.A/2012	11.10.2012
28.	Sri Rajendra Prasad Nautiyal	Notification no. 55/UHC/Admin.A/2013	20/21.03.2013
29.	Sri Ravindra Kumar Raizada	Notification no. 56/UHC/Admin.A/2013	20/21.03.2013
30.	Sri Jagdish Prasad Joshi	Notification no. 57/UHC/Admin.A/2013	20/21.03.2013
31.	Sri Arvind Vashisth	Notification no. 234/UHC/Admin.A/2014	01.09.2014
32.	Sri K.P. Upadhyaya	Notification no. 194/UHC/Admin.A/2019	12.07.2019
33.	Sri M.S. Tyagi	Notification no. 194/UHC/Admin.A/2019	12.07.2019
34.	Sri D.S. Patni	Notification no. 194/UHC/Admin.A/2019	12.07.2019
35.	Sri G.S. Sandhu	Notification no. 194/UHC/Admin.A/2019	12.07.2019
36.	Sri S.K. Posti	Notification no. 194/UHC/Admin.A/2019	12.07.2019